

SCHEDULE I
FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017]

For the Attention of the Stakeholders of **Matrix Metallics Private Limited**

1.	Name of the Corporate Person	Matrix Metallics Private Limited
2.	Date of Incorporation of Corporate Person	17/04/2007
3.	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number of Corporate Person	U67190MH2007PTC170028
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	4th Floor, Sadhana House 570, P. B. Marg, Worli Mumbai - 400018, Maharashtra, India.
6.	Liquidation commencement date of Corporate Person	03/03/2018
7.	Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator	Bharat Ramakant Upadhyay Reg. No.: IBBI/IPA-002/IP-N00120/2017-18/10289 Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near Vidyavihar Station, Ghatkopar- West, Mumbai - 400086 Ph. No.: 9833284483 Email Id registered with IBBI: brupadhyay@hotmail.com Claims to be sent on Email Id: brupadhyay.irp@gmail.com
8.	Last date for submission of claims	01/04/2018

Notice is hereby given that **Matrix Metallics Private Limited** has commenced voluntary liquidation on 03rd March, 2018.

The stakeholders of **Matrix Metallics Private Limited** are hereby called upon to submit a proof of their claims, on or before 01st April, 2018, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

BHARAT RAMAKANT UPADHYAY
Digitally signed by BHARAT RAMAKANT UPADHYAY
Date: 2018.03.05 12:49:42
+05'30'

Bharat Ramakant Upadhyay

Date: 05/03/2018

Place: Mumbai

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT [Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017] For the Attention of the Stakeholders of Matrix Metallica Private Limited		
1.	Name of the Corporate Person	Matrix Metallica Private Limited
2.	Date of Incorporation of Corporate Person	17/04/2007
3.	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number of Corporate Person	U67190MH2007PTC170028
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	4th Floor, Sadhana House 570, P. B. Marg, Worli Mumbai - 400018, Maharashtra, India.
6.	Liquidation commencement date of Corporate Person	03/03/2018
7.	Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator	Bharat Ramakant Upadhyay Reg. No.: IBB/IIPA-002/IP-N00120/2017-18/10289 Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near Vidyavihar Station, Ghatkopar- West, Mumbai - 400086 Ph. No.: 9833284483 Email Id registered with IBB: brupadhyay@hotmail.com Claims to be sent on Email Id: brupadhyay.irp@gmail.com
8.	Last date for submission of claims	01/04/2018

Notice is hereby given that **Matrix Metallica Private Limited** has commenced voluntary liquidation on 03rd March, 2018.
 The stakeholders of **Matrix Metallica Private Limited** are hereby called upon to submit a proof of their claims, on or before 01st April, 2018, to the liquidator at the address mentioned against item 7.
 The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
 Submission of false or misleading proofs of claim shall attract penalties.
 Sd/-
Bharat Ramakant Upadhyay
Date: 05/03/2018
Place: Mumbai



परिशिष्ट I प्रपत्र - ए जाहीर उद्घोषणा [इन्सॉल्व्हन्सी अॅन्ड बँकरप्सी बोर्ड ऑफ इंडिया (व्हॉल्युन्टरी लिक्विडेशन) रेग्युलेशन्स, २०१७ चा रेग्युलेशन १४] मॅट्रिक्स मेटालिक्स प्रायव्हेट लिमिटेडच्या हितसंबंधाचे लक्ष वेधण्यासाठी	
१. कॉर्पोरेट व्यक्तीचे नाव	मॅट्रिक्स मेटालिक्स प्रायव्हेट लिमिटेड
२. कॉर्पोरेट व्यक्तीच्या स्थापनेची तारीख	१७/०४/२००७
३. कॉर्पोरेट व्यक्ती संस्थापित/नोंदणीकृत ज्याअन्वये झाली आहे ते प्राधिकरण	कंपनी प्रबंधक, मुंबई
४. कॉर्पोरेट व्यक्तीचा कॉर्पोरेट आयडेंटिटी क्रमांक	यूई७१९०एमएच२००७पीटीसी१७००२८
५. कॉर्पोरेट व्यक्तीचे नोंदणीकृत कार्यालय आणि मुख्य कार्यालय (असल्यास) याचा पत्ता	४था मजला, साधना हाऊस, ५७० पी.बी. मार्ग, बरळी, मुंबई, - ४०००१८, महाराष्ट्र, भारत
६. कॉर्पोरेट व्यक्तीची नादारी सुरू झाल्याची तारीख	०३/०३/२०१८
७. परिसमापकाचे नाव, पत्ता, ई-मेल पत्ता, दूरध्वनी क्रमांक आणि नोंदणीकरण क्रमांक	भास्त रमाकांत उपाध्याय नोंदणीकरण क्र. : आयबीबीआय/आयपीए-००२/आयपी-एन००१२०/२०१७-१८/१०२८९ पत्ता : ५०७, ५वा मजला, सी२ विंग, स्कॉलर्स वेलथ स्पेस, स्कॉलर्स वेलथ ओ.एस.एस. कॉम्प्लेक्स, प्रिमीअर रोड, विद्याविहार स्टेशनजवळ, घाटकोपर - पश्चिम, मुंबई - ४०००८६ दूरध्वनी क्र. : ९८३३२८४४८३ आयबीबीआयसह नोंदणीकृत ई-मेल आयडी : brupadhyay@hotmail.com दावा पाठविण्यासाठी ई-मेल आयडी : brupadhyay.jrp@gmail.com
८. दावा सादर करण्यासाठी शेवटची तारीख	०१/०४/२०१८
याद्वारे सूचना देण्यात येते की मॅट्रिक्स मेटालिक्स प्रायव्हेट लिमिटेडने ३ मार्च, २०१८ रोजी स्वेच्छा नादारी सुरू केली आहे. याद्वारे मॅट्रिक्स मेटालिक्स प्रायव्हेट लिमिटेडच्या हितसंबंधीना त्यांच्या दाव्यांचे पुरावे, १ एप्रिल २०१८ रोजी वा त्यापूर्वी परिसमापकाकडे मुद्दा ७ समोर नमूद केलेल्या पत्त्यावर सादर करण्याबाबत सांगण्यात येत आहे. वित्तीय धनको यांना त्यांच्या दाव्यांचे पुरावे केवळ इलेक्ट्रॉनिक माध्यमातून सादर करता येतील. इतर सर्व हितसंबंधीना त्यांच्या दाव्यांचे पुरावे व्यक्तीशः, टपालाद्वारे वा इलेक्ट्रॉनिक माध्यमाद्वारे सादर करता येतील. गैरसमज आणि दिशाभूल करणारे दाव्यांचे पुरावे सादर करणे दंडात्मक कारवाईस पात्र असेल. सही/- भास्त रमाकांत उपाध्याय तारीख : ०५/०३/२०१८ स्थळ : मुंबई	

